

to the Government of Orissa for educational purposes.

(c) The quantity of paper to be allotted in 1982 would depend on the availability of paper during the year.

**Progress of Fly-overs and Bridges under Construction in Delhi**

5231. SHRI LAKSHMAN MALICK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the progress made so far in the construction of fly-overs and bridges under construction in New Delhi and Delhi at present; and

(b) how many of them are expected to be completed before November, 1982?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESRI): (a) and (b): The progress and target date of completion of the fly-overs being constructed is as under:-

Sl.No.	Name of flyover	Agency Responsible	Progress upto 15-3-82 in %	Target date of completion
1	Flyover at Moolchand Hospital inter-section.	PWD, Delhi Admn.	78	June, 1982
2	Flyover at Lodhi Hotel inter-section.	Do.	4	Do.
3	Flyover at Dr. Zakir Husain Marg inter-section	Do.	83	Do.
4	Flyover at Ring Road inter-section.	Do.	80	Do.
5	Flyover near Sewa Nagar	MCD	79	Do.
6	(a) Flyover at Jail Road near Delhi Cantt. Railway Station Bridge proper)	Do.	75	Do.
	(b) Approaches to flyover including viaducts at Jail Road.		48	Oct. 1982
7	(a) Flyover at School Lane Bridge Proper	NDMC	97	June 1982
	(b) Approaches to flyover including viaducts at School Lane		77	Do.

**Railway Wagons Indented by CIL**

5232. SHRI A.K. ROY: Will Minister of RAILWAYS be pleased to state:

(a) total number of railway wagons indented by the Nationalised Coal Companies under CIL and the same supplied in the years 1980 and 1981 with Zone-wise break-up in detail;

(b) demurrage paid by the Coal Companies in the years referred to above;

(c) whether there was any improvement in the rail-coal coordination in 1981;

(d) if so, facts in details; and

(e) if not, steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Railway do not maintain Coal Company-wise particulars. They maintain the information in terms of each railway zone. The number of railway wagons indented and supplied during 1980 and 1981 for

the Zonal Railways which serve Coal India Limited are given below:

(Daily average in terms of four-wheelers)

Zonal Railway	1980		1981	
	Indent	Supply	Indent	Supply
Eastern . . . . .	5631	4497	6006	4879
South Eastern . . . . .	3118	2764	3759	3327
Central . . . . .	707	597	725	679
Northeast Frontier . . . . .	68	63	87	85

(b) The demurrage paid by Coal Companies to the Zonal Railways is given below:—

	1980	1981
Eastern . . . . .	Rs. 90.09 lakhs	Rs. 60.21 lakhs
South Eastern . . . . .	Rs. 89.85 ,,	Rs. 75.49 ,,
Central . . . . .	Rs. 17.17 ,,	Rs. 19.29 ,,
Northeast Frontier . . . . .	Rs. 0.10 ,,	Rs. 1.74 ,,

(c) Yes.

(d) Regular coordination meetings are now being held at the Divisional level and Zonal Headquarter's level. The Cabinet Committee on Industrial Infrastructure is also coordinating the production and despatch of coal. The Ministry of Railways and Ministry of Energy are following the guide-lines given by the Central Government. As a result, the loading of coal has improved to about 11,000 wagons per day.

(e) Does not arise.

#### Preliminary Report on Howrah-Muzaffarpur Train and Samastipur Danapur Train Accident

5233. SHRI N. E. HORO: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that preliminary report on the collision of the Howrah-Muzaffarpur passenger train and the Samastipur-Danapur Express

on November 12, last year has been submitted to the Government; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) Yes.

(b) On 12-11-81 at about 04.20 hours, while No. 45 Down Samastipur-Danapur Express was standing on line No. 1 of Sathajagat station of North Eastern Railway, train No. 329 Up Howrah-Muzaffarpur Passenger entered the station on the same line and collided head-on with 45 Down Express. As a result of this accident, 7 persons were killed, 14 sustained grievous injuries and 35 simple injuries. The cost of damage to railway property involved in this accident has been estimated at approximately Rs. 1,40,000/-. According to the provisional finding of the Commissioner of